

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

EMG-LPA No.2/2020
EMG-CM No.4/2020
(Through Video Conferencing
from Jammu)

Rakesh Kumar Choudhary

.....Appellant

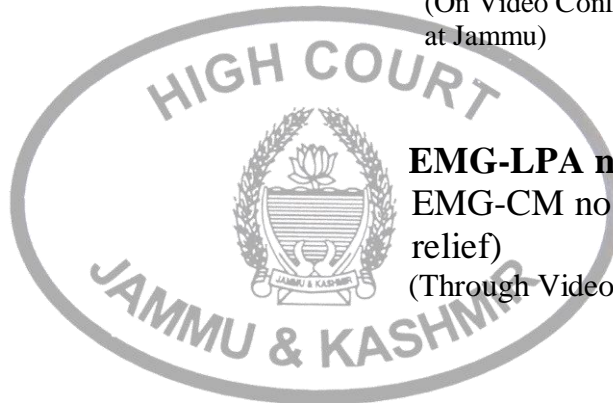
Through :- Mr. Vikram Sharma, Advocate
(On Video Conferencing from High Court
at Jammu)
Mr. Sunil Sethi, Sr. Advocate
with Mr. Ravi Abrol, Advocate
(on Video Conference from his residence
at Jammu)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court
at Jammu)



EMG-LPA no.5/2020
EMG-CM no.13/2020 (for interim
relief)
(Through Video Conferencing)

Chaman Lal

.....Appellants

Through :- Mr. P. N. Raina, Sr. Advocate with Mr.
J. A. Hamal, Advocate
(On Video Conferencing from High Court at
Jammu)

V/s

**State of J&K (Now Union Territory of
J&K) & Others**

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

EMG-LPA No.41-A/2020
EMG-CM No.9/2020
(Through Video Conferencing from Srinagar)

.....Appellant

M/s Usman Construction and others

Through :- Mr. Altaf Naik, Senior Advocate (On
Video Conferencing from High Court at Srinagar)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

**EMG-LPA No.50-A/2020 in OWP
no.477/2019**

EMG-CM No.10-A/2020
(Through Video Conferencing from Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through :- None.

V/s

**Commissioner/Secretary to Government
and Another**

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

EMG-LPA no.54-A/2020

EMG-CM no.13-A/2020
(Through Video Conferencing from Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through :- None.

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court
at Jammu)

EMG-LPA no. 7/2020

EMG-CM no.16/2020

EMG-CAV no.5/2020

(Through Video Conferencing from
Jammu)

Nagar Singh

.....Appellants

Through :- Mr. Abhinav Sharma, Advocate
(On video conference from his

office at Jammu)

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER

04.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A & 54-A/2020

1. Heard Mr. Abhinav Sharma, learned counsel for the appellant in EMG-LPA No.7/2020.
2. List for hearing of arguments of Mr. Sunil Sethi, Senior Advocate on 05th June 2020 at 11.30 A.M.



**(SANJAY DHAR)
JUDGE**

**(GITA MITTAL)
CHIEF JUSTICE**

Jammu
04.06.2020
Raj Kumar